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SLP(C)No. 15062 OF 2000  
ITEM No.203

Court No.11

SECTION XIV  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.15062/2000

(From the judgement and order dated 15/05/2000 in SAO 9/00  
of The HIGH COURT OF DELHI AT N. DELHI)

GOPI CHAND GUPTA

Petitioner (s)

VERSUS

M/S. JAIN PLASTIC INDUSTRY

Respondent (s)

( For Final Disposal )

Date : 01/03/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Petitioner (s)

Mr. R.K. Maheshwari, Adv.

For Respondent (s)

Mr. Seeraj Bagga, Adv.  
Mrs. Sureshta Bagga, Adv.

UPON hearing counsel the Court made the following  
O R D E R

L.....L.....I.....T.....T.....T.....T.....T.....T.....J  
.SP2

Adjourned by two weeks at the request of the  
counsel for the respondents.

.SP1

(Ganga Thakur)  
P.S.to Registrar

(Prem Prakash)  
Court Master